

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2013 &
IA. Nos. 223 of 2013 & 40 of 2014

Dated : 27th February, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Indian Hotels Co. Ltd & Anr. ... Appellant(s)

Versus

**Maharashtra Electricity
Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Ms. Perna Priyadarshini
Mr. Riwtrik Bhattacharya

Counsel for the Respondent(s) : Mr. Harinder Toor
Ms. Gunjan Sinha Jaim a/w
Mr. Patsute
Mr. Dubal (Rep.)for R-2

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **11.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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